

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI DISTRICT, KAILASHAHAR.

**Monthly statement regarding Pendency & Disposal report for the month of April, 2020.**

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, Kailashahar.	143	0	86	0	0	0	229	0
Addl. District & sessions Judge Kailashahar, Unakoti District.	24	0	75	0	0	0	99	0
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	75	0	0	0	0	0	75	0
Chief Judicial Magistrate-Cum- Civil Judge(Jr. Division), Unakoti District, Kailashahar.	65	0	244	28	667	4	976	32
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	114	0	223	8	238	0	575	8
Judicial Magistrate 1 <sup>st</sup> Class- Cum- Civil Judge(Jr. Division), Kailashahar, Unakoti Judicial District. (Court No.1)	47	0	133	0	44	0	224	0
Judicial Magistrate 2 <sup>nd</sup> Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2)	20	0	111	6	73	1	204	7

No. 1884 /

Dated, Kailashahar  
The 6<sup>th</sup> May, 2020

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for necessary compliance.

  
District & Sessions Judge  
Unakoti District, Kailashahar.